# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# RAJYA SABHA UNSTARRED QUESTION NO-2032

ANSWERED ON-06/08/2025

# PROGRESS OF REGIONAL DRIVING TRAINING CENTRES (RDTCs)

#### 2032. SHRI MADAN RATHORE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :-

- (a) the number of Regional Driving Training Centres (RDTCs) that have been established in the country during the last five years, State-wise details thereof;
- (b) whether any monitoring agency has been formed to run these centres;
- (c) whether the Rajasthan Government has sent any proposal for such centres; and
- (d) whether the Central Government has approved new RDTCs?

# **ANSWER**

# THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

# (SHRI NITIN JAIRAM GADKARI)

(a) and (b) The Government in Ministry of Road Transport & Highways implements a central sector scheme for setting up of Institutes of Driving Training and Research (IDTR), Regional Driving Training Centres (RDTCs) and Driving Training Centres (DTCs) in States/UTs. The aim of the scheme is to improve road safety by way of inculcating good driving habits through driving training in systematic and scientific manner, issue of driving licenses based on an objective scientific process of testing skills and employment generation in transport sector.

The Central Institute of Road Transport (CIRT), Pune, serves as the Program Monitoring Agency under the scheme. Additionally, a society comprising representatives from the Central Government, the respective State Government, and the private promoter is formed to oversee the construction and operation of each RDTC under the scheme.

The criteria for setting up of RDTCs are based on the projected population of the State/UT i.e. one RDTC per 1.00 crore population. States/UTs whose projected population is less than 1.00 crore and which have not been sanctioned IDTR/RDTC under the scheme so far, are also eligible for sanction of one RDTC per State/UT. Proposals for setting up RDTCs under the scheme are recommended by the respective State Government/Transport Commissioner/Divisional Commissioner. During the last five Financial Years (2020-21 to 2024-25) and the current financial year (up to July 2025), a total of 17 RDTCs have been sanctioned, including six proposals that have received in-principle approval. State-wise details are given in the **Annexure**.

- (c) State Government of Rajasthan has recommended three proposals for setting up of RDTCs in the State at Ajmer, Jaipur and Hanumangarh. All the three proposals have been sanctioned. As per the revised scheme guidelines issued in January, 2025, the State is eligible for five additional RDTCs.
- (d) The scheme is in force for implementation during the ongoing 15th Finance Commission period (FY 2021-22 to FY 2025-26). In the year 2025, a total of five proposals have received inprinciple approval under the scheme.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 2032 ANSWERED ON 06.08.2025 ASKED BY SHRI MADAN RATHORE REGARDING PROGRESS OF REGIONAL DRIVING TRAINING CENTRES (RDTCs)

List of RDTCs sanctioned during the last 2020-21 to 2025-26 (Upto July, 2025)

Sl No.	State/ UT	District of RDTCs
1	Maharashtra	Amravati
2	Rajasthan	Ajmer
3	Maharashtra	Nagpur
4	Madhya Pradesh	Chhatarpur
5	Rajasthan	Jaipur
6	Rajasthan	Hanumangarh
7	Nagaland	Kohima
8	Maharashtra	Yavatmal
9	Chhattisgarh	Bastar
10	Madhya Pradesh	Betul
11	Madhya Pradesh	Bhopal
12	Karnataka	Ramanagar*
13	Maharashtra	Solapur*
14	Maharashtra	Buldhana*
15	Maharashtra	Gondia*
16	Madhya Pradesh	Gwalior*
17	Maharashtra	Chandrapur*

<sup>\*</sup> in-principle approved.

\*\*\*\*